

GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT

Civil Secretariat, Jammu/Srinagar.

Notification,

Jammu, the 9th February, 2021

S.O. 43 .-In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Lieutenant Governor, Union territory of Jammu and Kashmir hereby makes the following rules, namely:-

1. Short title, commencement and application.- (1) These rules may be called Jammu and Kashmir Forensic Science Laboratory (Gazetted) Service Recruitment Rules, 2021.

(2) These rules shall come into force from the date of their publication in the Government Gazette.

2. Definitions. -(1) In these rules, unless the context otherwise requires:-

- (a) **“Administrative Department”** means the Home Department of the Government in the Civil Secretariat holding the Administrative charge of the Service;
- (b) **“Cadre”** means the cadre of the Service;
- (c) **“Commission”** means the Jammu and Kashmir Public Service Commission;
- (d) **“Competitive Examination”** means such examination, including intermediate stages, as may be specified by the Government from time to time;
- (e) **“Government”** means the Government of Union territory of Jammu and Kashmir;
- (f) **“Member of the Service”** means a person appointed to a post in the Service under the provisions of these rules or the rules superseded by these rules;
- (g) **“Post”** means a permanent post carrying a definite time scale sanctioned by the competent authority;
- (h) **“Rules”** means the Jammu and Kashmir Forensic Science Laboratory (Gazetted) Service Recruitment Rules;
- (i) **“Schedule”** means the schedule(s) annexed to these rules;

- (j) “Service” means the Jammu and Kashmir Forensic Science Laboratory (Gazetted) Service;
- (k) “Union territory” means Union territory of Jammu and Kashmir; and

(2) Words and expressions used in these rules but not defined shall have the same meaning as assigned to them in the Jammu and Kashmir Civil Service (Classification, Control and Appeal) Rules, 1956 & the Jammu and Kashmir Civil Service Regulations.

3. Constitution of Service.-(1) From the date of commencement of these rules, there shall be constituted the “Jammu and Kashmir Forensic Science Laboratory (Gazetted) Service”.

(2) The Government may, at the commencement of these rules, appoint to the service any person who at the commencement of these rules, is holding in substantive capacity any post included in the cadre of this Service:

Provided that for the purpose of the initial constitution of the Service, a person holding any post included in the cadre of the Service in its sanctioned scale of pay, in substantive capacity to which he was appointed by the competent authority under rules, either by direct recruitment or by promotion shall be deemed to have been appointed to the Service under these rules if he is fully qualified to hold the post under these rules.

Explanation:-The word ‘*holding*’ means a person holding a post included in the cadre of the Jammu and Kashmir Forensic Science Laboratory (Gazetted) Service in its sanctioned scale of pay on regular basis under orders of the competent authority and will not include the persons holding a post on ex-cadre/deputation basis or on adhoc basis or in a stop-gap arrangement.

4. Strength and Composition of the Service.-(1) The authorised permanent and temporary strength of the cadre and the nature of the posts included therein shall be determined by the Government from time to time and shall, at the initial constitution of the service under these rules, be such as specified in Schedule-I annexed to these rules:

Provided that the Government may create temporary posts in the cadre of the Service for specified period as may be considered necessary from time to time.

(2) The Government shall, after the interval of every five years or at such other intervals as may be necessary, re-examine the strength and composition of cadre of the Service and make such alterations therein as it deems fit.

5. Qualification and method of recruitment.- (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the Service unless he/she possesses the qualification as laid down in Schedule-II and fulfils other eligibility conditions of the recruitment as provided in the rules.

(2) **Appointment to the Service shall be made.-**

- (a) By direct recruitment; or
- (b) By promotion; or
- (c) By deputation; or
- (d) Partly by (a) and partly by (b) in the ratio and the manner as mentioned against each post in Schedule-II:

Provided that all the posts under direct recruitment shall be filled through Commission as per the rules/orders of Government issued for the purpose.

Provided further, that all posts to be filled by promotion shall be filled through Departmental Promotion Committee (DPC)/Commission, unless any post/category of posts is exempted from the purview of the Commission/DPC in terms of the J&K Public Service Commission (Limitation of Functions) Regulations, 1957 by the Government by a specific order.

(3) The Department shall refer vacancies in the direct/promotion quota to the Commission and Departmental Promotion Committee, as the case may be, in terms of SRO-166 dated 14-06-2005.

6. Selection Grade.- (1) The Service shall have the time scale of (47600-151100).

(2) Twenty five percent of the posts in Time scale of pay of Class IV, Category A to I, indicated in Schedule-II of these Rules shall be in the Selection Grade i.e Pay Level-10A (56600-179800).

(3) The members of the Service shall be eligible for promotion to the Selection Grade on completion of five years in the time scale of pay on the basis of seniority and service records.

7. Probation.- (1) Persons appointed to the service through direct recruitment shall be regulated in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020 and in all other cases under the Provisions of Jammu and Kashmir Civil Services (Classification Control and Appeal) Rules, 1956.

(2) The pay of person appointed to the Service through direct recruitment shall be regulated in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020 and in all other cases under the Provisions of Jammu and Kashmir Civil Services Regulations or General Rules as notified from time to time.

8. Reservation in appointment:- While making appointments either by promotion or by direct recruitment, reservation shall be provided to the eligible categories in accordance with the provisions of Jammu and Kashmir Reservation Act, 2004 and the rules and orders, as in force.

9. Training and Departmental Examination.- Persons appointed to the Service by Competitive Examination conducted by Commission shall be required to undergo such training from time to time during the course of probation and to pass during the period of probation or trial such departmental examination(s) as the Government may prescribe:

Provided that the Government may exempt, either wholly or partly, from such training or departmental examination(s) persons who have passed a departmental examination or undergone training declared by Government to be equivalent to a Departmental examination or training prescribed under these rules.

10. Eligibility of Government servants for direct recruitment.- A person already in the Government Service may apply through proper channel for direct recruitment to a vacant post in any particular class or category in the Service if he/she possesses the educational and other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government servants shall be as provided in the general rules:

Provided that in case of a post which requires a higher degree of specialization and or experience, the Government may prescribe higher upper age limit.

11. Maintenance of seniority lists:- Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification,

Control and Appeal) Rules, 1956. The Administrative Department shall maintain an up-to-date and final seniority list of the members of the Service.

12. Residuary matter:- In regard to matters not specifically covered by these rules, the members of the Service shall be governed by the rules, regulations and orders applicable to the Civil Service of Union territory of Jammu and Kashmir in general.

13. Interpretation:- If any question arises relating to the interpretation of these rules, the decision of the Administrative Department shall be final and binding.

14. Repeal and Savings.- (1) All rules corresponding to these rules and in force immediately before the commencement of these rules are hereby repealed.

(2) Notwithstanding such repeal, any appointment, order made or action taken under the rules so repealed shall be deemed to have been made or taken under these rules.

By order of the Government of Jammu and Kashmir.

(Sd/-)

(Shaleen Kabra)IAS
Principal Secretary to Government
Home Department

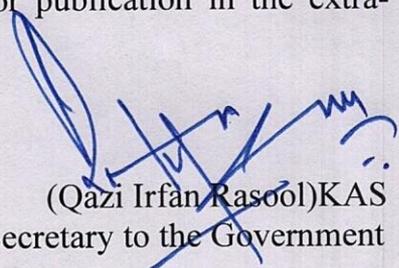
No:-Home/13/FSL/2008-P

Dated:- 09-02-2021

Copy to:-

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1. Ld. Advocate General, J&K.
 2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
 3. Joint Secretary, MHA, GOI, New Delhi.
 4. Director General of Police, J&K, Jammu.
 5. Chairman, Jammu and Kashmir Public Service Commission
 6. Divisional Commissioner, Jammu/Kashmir.
 7. Director Anti Corruption Bureau, J&K.
 8. Commissioner/Secretary to the Government, General Administration Department.
 9. Secretary to the Government, ARI & Trainings Department.
 10. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
 11. Director Forensic Science Laboratory, J&K.
 12. Director Information, J&K.
 13. Director Archives, Archaeology and Museums.

14. Private Secretary to the Advisor(s) (F)/(B)/(BK) for information of the Hon'ble Advisors.
15. Private Secretary to the Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Principal Secretary to Government, Home Department.
17. General Manager, Government Press, Jammu, for publication in the extraordinary issue of the Government Gazette.
18. I/C Web site.


(Qazi Irfan Rasool)KAS
Additional Secretary to the Government

Schedule-1 to S.O 43 dated 09-02-2021

S. No.	Designation of the Post	Pay- Level	No. of Posts
01.	Director	L13 (123100-215900)	01
02.	Joint Director	L12 (78800-209200)	01
03.	Deputy Director, Narcotic and Chemical	L11 (67700-208700)	02
04.	Deputy Director, Biology/ Serology	L11 (67700-208700)	02
05.	Deputy Director, Physical	L11 (67700-208700)	02
06.	Deputy Director, Technical	L11 (67700-208700)	02
07.	Scientific Officer, Narcotics	L8 (47600-151100)	02
08.	Scientific Officer, Chemistry & Toxicology	L8 (47600-151100)	04
09.	Scientific Officer, DNA	L8 (47600-151100)	01
10.	Scientific Officer, Biology/Serology	L8 (47600-151100)	02
11.	Scientific Officer, Physics	L8 (47600-151100)	02
12.	Scientific Officer, Ballistics	L8 (47600-151100)	02
13.	Scientific Officer, Documents	L8 (47600-151100)	02
14.	Scientific Officer, Cyber Forensic	L8 (47600-151100)	02
15.	Scientific Officer, Fingerprints	L8 (47600-151100)	01
16.	Administrative Officer	L8 (47600-151100)	01
17.	Private Secretary.	L8 (47600-151100)	01
18.	Accounts Officer.	L8 (47600-151100)	01
	Total		31

Note:- The Post of SO finger prints shall remain part of the cadre till the post is held by incumbents and shall cease to exist from the date the post falls vacant due to superannuation, voluntary retirement, promotion or otherwise.

Schedule-II to S.O 43 dated 09-02-2021.

Class	Category	Pay- Level	Designation.	Minimum Qualification of Direct Recruitment	Method of Recruitment.
I	--	L13 (123100-215900)	Director	---	By Promotion from Class-II with 05 years Substantive Service in that class or cumulative Gazetted service of 25 years. Or. By deputation from General Administration Department of the officer (IAS/KAS) having Post Graduation in any Science Subject.
II		L12 (78800-209200)	Joint Director	---	By Promotion from Class-III, Category A,B,C and D, having 05 years substantive Service in order of common seniority and cumulative Gazetted service of 15 years. Or By deputation from General Administration Department of any officer (KAS) having Post Graduation in any Science Subject.
III	A	L11 (67700-208700)	Deputy Director, Narcotic /Chemical	---	By Promotion from Class-IV, Category A, B, C and D, having at least 05 years service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	B	L11 (67700-208700)	Deputy Director, Biology/ Serology	---	By Promotion from Class-IV, Category A, B, C &D having at least 05 years service in that category In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	C	L11 (67700-208700)	Deputy Director, Physical	---	By Promotion from Class-IV, Category E,F,G,H & I, having at least 05 years service in that category, In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing

					the duties/function of like nature .
III	D	L11 (67700-208700)	Deputy Director, Technical	---	By Promotion from Class-IV, Category E,F,G,H and I having at least 05 years service in that category In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
IV	A	L8 (47600-151100)	Scientific Officer, Narcotics	Master Degree in Chemistry/ Bio-Chemistry/Toxicology/ Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking.	50% by Direct Recruitment 50% by Promotion from Class-I Category- A&B (ASO Narcotics and Chemistry & toxicology) of J&K FSL (subordinate) services, having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	B	L8 (47600-151100)	Scientific Officer, Chemistry & Toxicology	Master Degree in Chemistry/ Bio- Chemistry/Pharmacology/ Pharmacy/ Forensic Science /Toxicology with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking.	50% by Direct Recruitment 50% by Promotion from Class-I Category- A&B (ASO Narcotics and Chemistry & toxicology) of J&K FSL (subordinate) services having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	C	L8 (47600-151100)	Scientific Officer, DNA	Master Degree in Biology/ Zoology/ Botany / Micro- Biology/ Bio- technology/ Genetics /Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the	50% by Direct Recruitment 50% by Promotion from Class-I Category- C&D (ASO DNA and Biology/Serology) of J&K FSL (subordinate) services having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .

				Government Lab. or in a Lab of Govt. undertaking.	
	D	L8 (47600-151100)	Scientific Officer, Biology/Serology	Master Degree in Biology/Zoology/ Botany / Micro-Biology/ Bio-technology/ Genetics/ Anthropology /Molecular Biology/Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking.	50% by Direct Recruitment 50% by Promotion from Class-I Category- C&D (ASO DNA and Biology/Serology) of J&K FSL (subordinate) services having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	E	L8 (47600-151100)	Scientific Officer, Physics	Master Degree in Physics/ applied Physics/ Biophysics/ Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking	50% by Direct Recruitment 50% by Promotion from Class-I Category- E&F (ASO Physics and Ballistics) of J&K FSL (subordinate) services having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	F	L8 (47600-151100)	Scientific Officer, Ballistics	Master Degree in Physics/ Mathematics / applied Mathematics/ Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking	50% by Direct Recruitment 50% by Promotion from Class-I Category- E&F (ASO Physics and Ballistics) of J&K FSL (subordinate) services having masters degree in the subject shown in column- 5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	G	L8 (47600-151100)	Scientific Officer, Documents	Master Degree in Physics /Chemistry/Computer	50% by Direct Recruitment 50% by Promotion from Class-I Category- G&H (ASO

				Science/Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking	documents and Cyber Forensic) of J&K FSL (subordinate) services having masters degree in the subject shown in column-5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	H	L8 (47600-151100)	Scientific Officer, Cyber Forensic	Master Degree in Physics /Electronics/IT/Forensic Science with minimum 50% marks from any recognized university with at least two years experience of working in relevant field in the Government Lab. or in a Lab of Govt. undertaking	50% by Direct Recruitment 50% by Promotion from Class-I Category- G&H (ASO documents and Cyber Forensic) of J&K FSL (subordinate) services having masters degree in the subject shown in column-5 and 5 years Subordinate service in that category. In case of non-availability of eligible candidates, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and performing the duties/function of like nature .
	I	L8 (47600-151100)	Scientific Officer, Fingerprints	---	100% by promotion from Class-I category- I of J&K FSL (subordinate) service having 05 years substantive service in that category.
	J	L8 (47600-151100)	Administrative Officer	---	By deputation from General Administration Department.
	K	L8 (47600-151100)	Private Secretary.	---	By deputation from General Administration Department.
	L	L8 (47600-151100)	Accounts Officer.	---	By deputation from J&K Accounts (Gazetted) service.